

(c) the number of handloom weavers so far covered under the above scheme, State-wise;

(d) the amount given towards premium by the Central Government and the State Governments for each policy; and

(e) the steps proposed to be taken to cover all handloom weavers under the above scheme?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA) : (a) and (b) Yes, Sir. The Scheme is uniformly applicable to all the States and UTs in the country.

(c) and (d) The number of handloom weavers covered State-wise and details of premium of Central and State Governments are as under:

Year	Name of the State	No. of Weavers covered	Premium of	
			Central Government	State Government (including Weavers contribution) (Rs. in lakhs)
1997-98	Andhra Pradesh	54,963	32.98	32.98
	Kerala	5,000	3.00	3.00
	Uttar Pradesh	490	0.29	0.29
1998-99	Andhra Pradesh	9,899	5.94	5.94
	Gujarat	4,660	2.79	2.79
	Orissa	5,000	3.00	3.00

(e) The State Governments are pursued from time to time to seek assistance under the above scheme by sending viable proposals.

#### **IDBI Assistance for NTC**

4539. SHRI AJOY MUKHOPADHYAY : Will the Minister of TEXTILES be pleased to state:

(a) whether the National Textiles Corporation (Tamil Nadu and Pondicherry) Limited, has submitted turn around strategy through IDBI assisted long term plans for approval from the Union Government;

(b) if so, whether the turn around strategy involves any budgetary allocation from the Union Government for its implementation; and

(c) if so, whether the Government intends to grant their approval thereto and if so, by when?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA) : (a) to (c) No such turn around strategy has been submitted by NTC (TN&P). However, on the basis of a unit-wise viability study made by NTC, Government is

considering a revised turn around strategy for the viable mills of NTC including those under NTC (TN&P) keeping in view the BIFR norm of the net worth of these mills turning positive within the period prescribed by BIFR. The interest of the workers will be kept in view in the revival plan.

#### **Market Borrowing by States**

4540. SHRI R. SAMBASIVA RAO: Will the Minister of FINANCE be pleased to state:

(a) whether the Reserve Bank of India has suggested that States should examine the existing mechanism of their market borrowing and explore the possibility of adopting a flexible approach with regard to interest;

(b) if so, whether RBI has also recommended that States should also consider adopting a flexible approach for their market borrowing; and

(c) if so, the action taken by the State Governments thereon?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : (a) Yes, Sir.

(b) Under the flexible approach for borrowing, State Governments would be provided the option of raising resources in a flexible manner within the approved borrowing programme with a minimum (floor) of 5 per cent and a maximum (ceiling) of 35 per cent in 1998-99.

(c) Some State Governments are in the process of adopting a flexible approach for their market borrowing.

#### **Anti-dumping Cases**

4541. SHRI SANDIPAN THORAT : Will the Minister of COMMERCE be pleased to state :

(a) whether there is an alarming increase in the incidence of dumping in the country during the recent years;

(b) if so, the details of complaints received from various agencies/industries upto March 30, 1998, including the glass industry;

(c) the details of action taken/proposed to be taken thereon;

(d) the present staff to deal with the cases registered in this regard; and

(e) action taken to strengthen the institutional/administrative mechanism to deal with the dumping problem/cases effectively and efficiently?

THE MINISTER OF COMMERCE (SHRI RAMKRISHNA HEGDE) : (a) The statistical details of Anti-dumping cases as on 31.3.98 are at Statement 'A'.

(b) and (c) Details of cases wherein duties have been recommended or action has been initiated are given in the